

आयकर अपीलीय अधिकरण, हैदराबाद पीठ
IN THE INCOME TAX APPELLATE TRIBUNAL
Hyderabad ' A' Bench, Hyderabad

Before Shri R.K. Panda, Accountant Member
AND
Shri Laliet Kumar, Judicial Member

ITA No.154/Hyd/2022		
Assessment Year: 2006-07		
Sri Sunil Kumar Ahuja Hyderabad PAN:ABLPA2822L (Appellant)	Vs.	ACIT, Central Circle 1(1) Hyderabad (Respondent)
Assessee by:	Sri S. Rama Rao	
Revenue by:	Smt. N. Swapna, DR	
Date of hearing:	06/07/2022	
Date of pronouncement:	05/07/2022	

ORDER

Per R.K. Panda, A.M

This appeal filed by the assessee is directed against the order dated 28.02.2022 of the learned CIT (A)-11, Hyderabad relating to A.Y.2006-07.

2. The learned Counsel for the assessee at the outset submitted that he does not want to press grounds of appeal raised in the appeal for which the learned DR has no objection. Accordingly, appeal filed by the assessee is dismissed as not pressed.

3. In the result, appeal filed by the assessee is dismissed as not pressed.

Order pronounced in the Open Court on 5th July, 2022.

Sd/- (LALIET KUMAR) JUDICIAL MEMBER	Sd/- (R.K. PANDA) ACCOUNTANT MEMBER
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Hyderabad, dated 5th July, 2022.

Vinodan/sps

Copy to:

S.No	Addresses
1	Sri Sunil Kumar Ahuja, House No.6-3-596/72, 2 nd Floor, Naveen Nagar, Erramanzil Colony, Hyderabad 500082
2	ACIT Central Circle 1(1) Aayakar Bhavan, Basheerbagh, Hyderabad 500029
3	CIT (A)-11 ,Hyderabad
4	Pr. CIT-Central, Hyderabad
5	DR, ITAT Hyderabad Benches
6	Guard File

By Order